



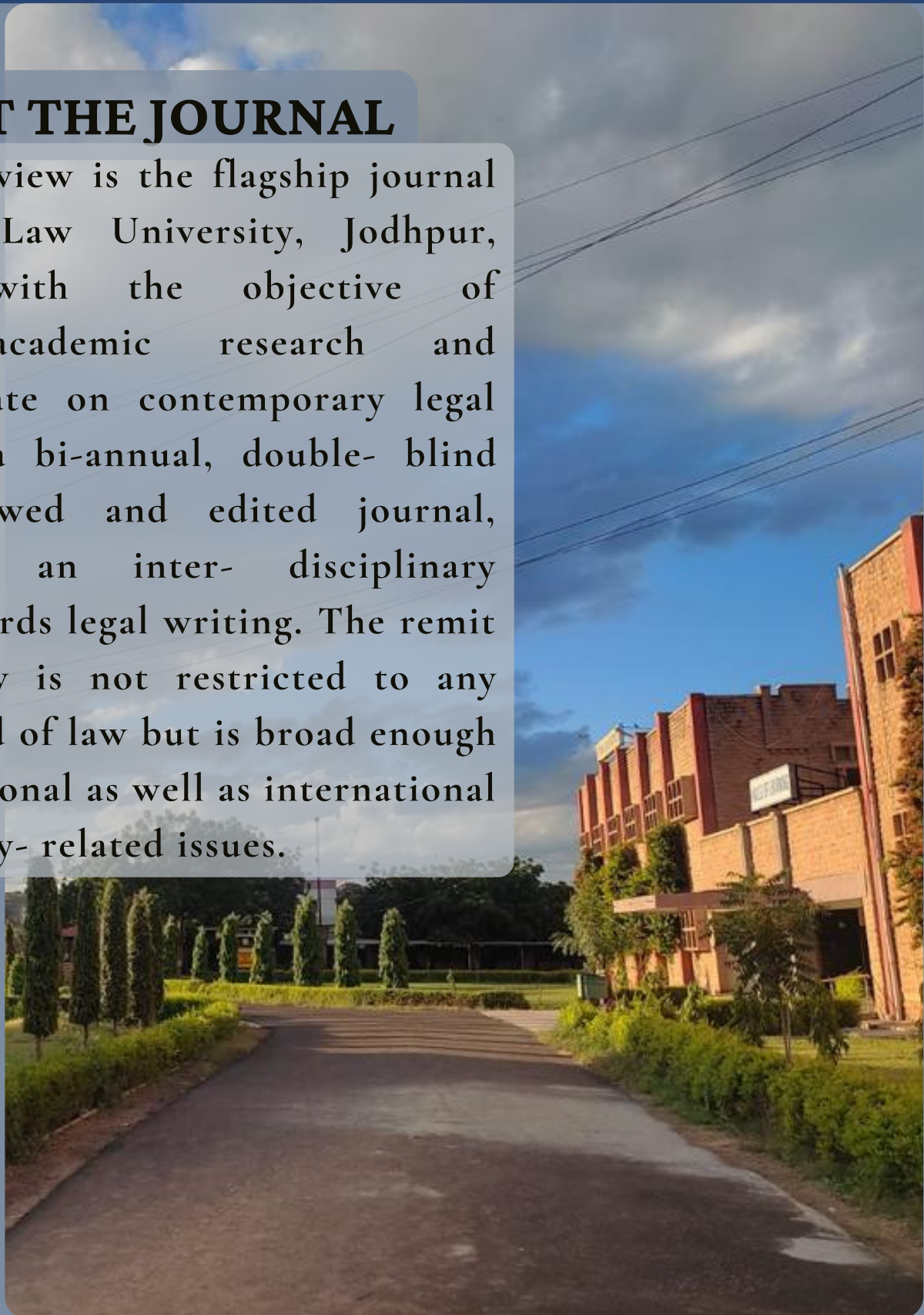
NLUJ LAW REVIEW

ISSN: 2326-5320 | ISSUE 9.2

A National Law University, Jodhpur Publication

ABOUT THE JOURNAL

NLUJ Law Review is the flagship journal of National Law University, Jodhpur, established with the objective of promoting academic research and fostering debate on contemporary legal issues. It is a bi-annual, double-blind student reviewed and edited journal, focusing on an inter-disciplinary approach towards legal writing. The remit of the Review is not restricted to any particular field of law but is broad enough to include national as well as international legal and policy-related issues.



CALL FOR SUBMISSIONS | DEADLINE - January 23, 2023

NLUJ Law Review invites original and unpublished manuscripts including, but not limited to, long articles and short articles in different facets of law and allied fields from academicians, practitioners, legal professionals, research scholars and students.

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The category includes submissions that are comprehensively analysing a nuanced legal issue. It must contain an analysis of the current legal scenario, help the reader identify the lacunae therein, and provide constructive suggestions. The author(s) are also encouraged to provide their opinions and responses to the previous publications of the *Review*.

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Font style: Garamond; font size: 12; line spacing: 1.5;

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